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O.A. No.358/2008

ORDER DATED 22th SEPTEMBER, 2010

Coram:

HON'BLE MR. M.R. MOHANTY, VICE-CHAIRMAN
&
HON'BLE MR. C.R. MOHAPATRA, MEMBER(A)
.....

Heard Mr. N.R. Routray, Ld. Counsel appearing for the
Applicant and Mr. S.K. Ojha, Ld. Standing Counsel for the
Railways and perused the materials placed on record.

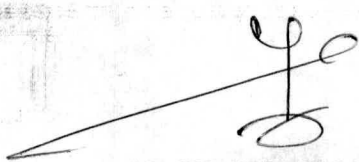
2. A Memo has been filed by Mr. Routray, Ld. Counsel
appearing on behalf of the Applicant seeking permission to
withdraw this case.

3. In the above circumstance, this case is disposed of
being withdrawn.

4. Send copies of this order to the Applicant and the
Respondents

5. Free copies of this order be also handed over to the
Ld. Counsel appearing for the parties.


MEMBER(A)


VICE-CHAIRMAN